

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:378
ANSWERED ON:20.08.2004
IMPORT OF AIRCRAFT TO INDIA
Kamat Shri Gurudas;Singh Shri Uday

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is considering a proposal to reduce the maximum age of aircraft imported to India;
- (b) if so, the details thereof;
- (c) whether most of the planes of Indian Airlines have completed their average age; and
- (d) if so, the facts thereof and reasons for flying those aircraft?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- No, Sir.

(b):- Does not arise.

(c) and (d):- There is no prescribed age limit in terms of flight hour, flight cycle or calendar year for aircraft. The aircraft remain in operation as long as they are maintained in airworthy condition as per the maintenance procedures and norms prescribed by the aircraft manufacturers and approved by the Director General of Civil Aviation.